

**DISPUTE BETWEEN M.M.T.C. AND GO.  
VERNMKNT OF ORISSA**

1112. SHRI EANKA BEHARY DAS: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether any dispute has arisen between the Minerals and Metals Trading Corporation and the Government of Orissa regarding payment of sales tax on its transport of iron ore;

(b) if so, the details thereof;

(c) whether any attempt has been made by the Central Government to discuss and settle the matter at the highest level; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) No, Sir.

(b) to (d) Do not arise.

**REGISTRATION OF CLAIMS WITH CUSTODIAN  
OF ENEMY PROPERTY**

1113. DR. (MRS.) MANGLADEVT TALWAR: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that some Indian firms and individuals have requested the Government to extend the date for registering the claims with the Custodian of Enemy Property, Bombay;

(b) if so, whether Government propose to extend the date to enable the parties to file their claims; and

(c) whether Government have received any representation from M/s. South Asia Industries Ltd., Delhi, dated 30th October, 1970, regarding the withholding of their claims of Rs. 2.61 crores by Pakistani Government?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) and (b) The registration of claims, 1594 RS—4.

if in order, is being continued by the Custodian of Enemy Property.

(c) Yes, Sir.

**INCIDENTS IN IMPHAL**

1114. SHRI GOLAP BARBORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some unhappy incident leading to assaults, arson and loot etc. took place at the main market of Imphal in the evening of 1st November, 1970; and

(b) if so, whether allegations made by the Press and local organisations, about the total callousness of the police at the initial hours have been enquired into and if so what action has been taken against negligent police officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT): (a) According to information received from the Government of Manipur, there were several incidents of violence and attacks on shops in the Imphal Bazar on November, 1, 1970 after 7 P.M., following the alleged molestation of a woman. The police had to use tear-gas to disperse crowds of miscreants. By about 9.30 P.M. the situation was reported to have been brought under control.

(b) An allegation was made that the police pickets posted in the bazar area had failed to act on the first signs of trouble. On a summary inquiry one sub-inspector and two assistant sub-inspectors of police were suspended. The Deputy Inspector General of Police has been directed to undertake detailed enquiry.

**DELAY IN COMPLETION OF POWER PROJECTS**

1115. SHRI INDER SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that there has been undue delay in the completion-